

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

UNSTARRED QUESTION NO. 3085

TO BE ANSWERED ON 12.03.2020

Sports Quota

3085. ADV. ADOOR PRAKASH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has reviewed the sports quota vacancies to be filled up in public sector in the country;

(b) if so, the total number of vacancies to be filled up in various sectors as on date; and

(c) the details of measures taken by the Government for filling up these vacancies?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE)

FOR YOUTH AFFAIRS AND SPORTS

[SHRI KIREN RIJIJU]

(a) to (c): The general policy of sports quota for recruitment of meritorious sportspersons in Central Government Offices is dealt/reviewed by the Department of Personnel and Training (DoP&T) in consultation with concerned stakeholders, including the Department of Sports. Instructions/guidelines on incentives viz. recruitment, out of turn promotion, special leave, etc. to meritorious sportsperson under sports quota issued by DoP&T, are followed by all Ministries/Departments in the Government of India, including the Department of Sports. Moreover, the data relating to vacancies filled up in various Government Departments/Sectors under sports quota is not maintained by the Department of Sports.
